

**GARDEN REACH WORKSHOPS (P) LTD.,
CALCUTTA**

77. DR. Z. A. AHMAD: Will the Minister of DEFENCE be pleased to refer to the answer given to Unstarred Question No. 158 in the IRajya Sabha on the 10th March, 1960 and state:

(a) whether Government have taken over the Garden Reach Workshops (Private) Limited from the Peninsular and Oriental Company 'Group in Calcutta;

(b) if so, what are the terms on which the establishments have been taken over; and

(c) whether any change in the position of labour employed in the workshops is contemplated?

THE MINISTER OF DEFENCE (SHRI "V. K. KRISHNA MENON): (a) Yes, Sir. This workshop and Docks have been acquired by Government.

(b) While Government would have no objection in disclosing the terms of the acquisition, Government considers it necessary to obtain the consent of the vendors to such publication as the transaction is not free from certain obligations which are outstanding.

(c) No, Sir.

**ARMED FORCES PERSONNEL DEPLOYED
FOR WORK DURING STRIKE**

78. DR. Z. A. AHMAD: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Armed Forces personnel were deployed for work in connection with the recent strike of the Central Government employees;

(b) if so, in what capacity and what specific duties were assigned to them; and

(c) what is the additional expenditure incurred in this connection?

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THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON) : (a) and (b) Armed Forces personnel assisted civil authorities in the maintenance of vital services in the Railways, Posts and Telegraphs, Civil Aviation and Indian Meteorological Departments, in connection with the strike by a section of the Central Government employees in July, 1960. The tasks assigned to Armed Forces personnel included partial manning of telephone exchanges, maintenance of trunk lines and wireless communications, handling of telegrams, operation of some railway yards and railway workshops, maintenance of navigational and communication services of Civil Aviation at important aerodromes, maintenance and operation of essential meteorological wireless and teleprinter channels etc. This assistance was extended under the provisions of the Armed Forces (Emergency Duties) Act, 1947.

(c) The information is not readily available and is being collected.

PAPERS LAID ON THE TABLE 12

NOON.

**ARMED FORCES PERSONNEL DEPLOYED
RULES, 1951**

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : Sir, I beg to lay on the Table, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, a copy of Notification No. F. 4 (19)/58-Fin. (E), dated the 16th May, 1960, publishing an amendment in the Delhi Sales Tax Rules, 1951, issued by the Delhi Administration [Placed in Library, See No. LT. 2195/60.]

**THE POST OFFICE SAVINGS CERTIFICATES
RULES, 1960**

SHRI MORARJI R. DESAI: I also beg to lay on the Table, under subsection (3) of section 12 of the Government Savings Certificates Act,